

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

27

CP/309(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 30.01.2023

NAME OF THE PARTIES: Swagatika Impex Private Limited
Vs
Registrar Of Companies Mumbai

SECTION: 252 (1) OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. Vinit Nagar, Ld. Authorized Representative on behalf of the Petitioner present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)